



No. TOP/
Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032.

**OPPOSITION HEARING CAUSE LIST
FOR THE MONTH OF NOVEMBER -2022**

HEARING DATED 21/11/2022

MS.PRIYADA R. MENON, HEARING OFFICER OF TMR & G.I.

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME/OPPONENT NAME	PHYSICAL/ VIRTUAL
1	1535172	732594	DEPENNING & DEPENNING & CHANDRAKANT M. JOSHI	RHEIN CHEMIE RHEINAU GMBH Vs MANAK CHAND JAIN	PHYSICAL
2	1520034	732369	S. BALAJANAKI & LALJI ADVOCATES	G.GANESON Vs MARVEL TEA ESTATE (INDIA)LTD	PHYSICAL
3	1425902	731914	TRADE MARK REGISTRATION BUREAU	SAJ FLIGHT SERVICES(P)LTD Vs SHALIMAR CHEMICALS WORKS LTD	PHYSICAL
4	1522471	731918	REMFROY & SAGAR	IT IS SUITES PVT.LTD Vs ACCOR	PHYSICAL
5	1532924	732377	C.VENKARASUBRAMANIA M & SEN-OBEROI	JAGADISH BHOJWANI Vs G-STAR RAW DENIM KFT	PHYSICAL
6	1479667	732661	FOX MANDAL & ASSOCAITES & Y.J.TRIVEDI & CO	R.K.AGARWAL Vs QUINTILES TRANSNATIONAL CORP	PHYSICAL
7	1479666	732660	FOX MANDAL & ASSOCAITES & Y.J.TRIVEDI & CO	R.K.AGARWAL Vs QUINTILES TRANSNATIONAL CORP	PHYSICAL
8	1063417	732342	PUTHRAN & ASSOCAITES & CHANDRAKANT M JOSHI	U.K.AGENCIES AND ELECTRICALS Vs UK. ENTERPRISES	PHYSICAL
9	1007836	732257	L.R.SWAMI CO & V.BAGYARAGHAVAN	M.SAFIULLAH Vs N.RANGA RAO & SONS	PHYSICAL

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10	1489997	731934	BALA KUMAR CHANDRASEKHARAN & ASSOCAITES & ALG INDIA LAW OFFICES	SAS HOTELS & ENTERPRISES LTD Vs MARRIOT WORLDWIDE CORPORATION	PHYSICAL
11	1518289	731998	A.V.NATHAN ASSOCAITES	THOTAKA TECHNOLOGIES PVT.LTD Vs T.T.INDUATRIES	PHYSICAL
12	1468177	732358	RAO & RAO & M.J.CHAWLA	GUNDA BALARAM Vs BHAVANI FARSAN	VIRTUAL
13	1541009	732236	SUJA S NAIR & VISHESH & ASSOCIATES	M.SARDARMAL CHORDIA Vs GLENMARK PHARMACEUTICALS LTD	VIRTUAL
14	1531762	731454	MOHAN ASSOCIATES & TRADE MARK REGISTRATION BUREAU	LIFESTYLE INTERNATIONAL PVT.LTD Vs BERGER PAINTS INDIA LTD	VIRTUAL



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**OPPOSITION HEARING CAUSE LIST
FOR THE MONTH OF NOVEMBER -2022
HEARING DATED 22/11/2022**

MS.PRIYADA R. MENON, HEARING OFFICER OF TMR & G.I.

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME/OPPONENT NAME	PHYSICAL/ VIRTUAL
1	1351414	732951		LOTUS POLYMERS INDUSTRIES Vs STL EXPORTS LTD	PHYSICAL
2	1534811	732856	SHUKLA TRADE MARK COMPANY	DR.REDDY'S LABORATORIES LTD Vs STADMED PVT.LTD	PHYSICAL
3	1534812	732855	SHUKLA TRADE MARK COMPANY	DR.REDDY'S LABORATORIES LTD Vs STADMED PVT.LTD	PHYSICAL
4	1559255	732852	SHUKLA TRADE MARK COMPANY	DR.REDDY'S LABORATORIES LTD Vs STADMED PVT.LTD	PHYSICAL
5	1527029	732685	DASWANI & DASWANI & V.G.PARULKAR	MONICHEM HEATHCARE PVT.LTD Vs CIPLA LTD	PHYSICAL
6	1554461	732920	RAO & RAO & MANCHANDA ASSOCIATES	BALAJI DALL MILLS & GODOWNS PVT.LTD Vs S.S.FOOD INDUSTRIES	PHYSICAL
7	1533087	732478	ADITYA & ASSOCAITES	DR.REDDY'S LABORATORIES LTD Vs ARISTO PHARMACEUTICALS PVT.LTD	PHYSICAL
8	1532938	733462	KING & PARTRIDGE & DEPENNING & DEPENNING	AMARA RAJA BATTERIES LTD Vs VARTA MICROBATTERY GMBH	PHYSICAL

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9	1490167	732658	APR ASSOCIATES & TRADE MARK REGISTRATION BUREAU	A.S.MOORTHY Vs M/S SHALIMAR CHEMICAL WORKS LTD	PHYSICAL
10	1490167	737305	APR ASSOCIATES & ANAND AND ANAND	A.S.MOORTHY Vs ROYAL CANIN S.A.	PHYSICAL
11	1420915	732442	MOHAN ASSOCAITES	R. MURALIDHARAN & RELIANCE INDUSTRIES LTD	PHYSICAL
12	1505639	732396	HARIKRISHNA S HOLLA & BRIJESH SINGH KHOKKAR ADV	SAPTHAGIRI SRINIVASA ENTERPRISES PVT.LTD & HOTEL SOLITAIRE	PHYSICAL
13	1579956	732515	G.RAMJI, ADVOCATE	P.NAGALAKSHMI Vs BAL PHARMA LTD	PHYSICAL
14	1579956	738302	G.RAMJI, ADVOCATE & C.DANIEL & GLADYS	P.NAGALAKSHMI Vs CADILA HEALTH CARE LTD	PHYSICAL
15	1445558	736111	ASHOKA TRADE MARKS CO	S.CHANDRASEAKARAN Vs THE DELHI FLOUR MILLS CO.LTD	PHYSICAL
16	1445558	733074	P.C.N.RAGHUPATHY	S.CHANDRASEAKARAN Vs S.K.P.P.KANDASAMY MODERN RICE MILL	PHYSICAL
17	1445558	732921	DELHI REGISTRATION SERVICE	S.CHANDRASEAKARAN Vs KIRORIMAL KASHIRAM MARKETING & AGENCIES PVT.LTD	PHYSICAL



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HEARING DATED 23/11/2022**

MS.PRIYADA R. MENON, HEARING OFFICER OF TMR & G.I.

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME/OPPONENT NAME	PHYSICAL/ VIRTUAL
1	1385114	248607	MOHAN ASSCIATES	TEAM BONDL PVT.LTD Vs ANCHOR KNEWOOD ELECTRICALS	PHYSICAL
2	1449993	733057	MAHTTA	A.M.HUSSAIN Vs PUNJAB WOOD CRAFT	PHYSICAL
3	1398225	733120		FOODS FATS & FERTILISERS LTD Vs AMIRA FOODS (INDIA) LTD	PHYSICAL
4	1315870	733106	NAINAR & CO	VIJAYANAGARAM SRINIVASA RAO Vs USHODAYA ENTERPRISES LTD	PHYSICAL
5	1707181	747377	DASWANI & DASWANI & R.K.DEWAN & CO	BHAVIKATTI NARASAPPA SWAMY Vs GODREJ SARA LEE LTD	VIRTUAL
6	1574855	732954	RAO & RAO	GOUTAM KUMAR BABULAL Vs PAVAN INDUSTRIES	VIRTUAL



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**OPPOSITION HEARING CAUSE LIST
FOR THE MONTH OF NOVEMBER -2022
HEARING DATED 28/11/2022**

MS.PRIYADA R. MENON, HEARING OFFICER OF TMR & G.I.

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME/OPPONENT NAME	PHYSICAL/ VIRTUAL
1	1529864	734116	DASWANI & DASWANI & C.VENKATASUBRAMANIAM	ANDHRA PRADESH STATE TRADING CORPORATION LTD Vs MADHU PRODUCTS	PHYSICAL
2	1529865	734115	DASWANI & DASWANI & C.VENKATASUBRAMANIAM	ANDHRA PRADESH STATE TRADING CORPORATION LTD Vs MADHU PRODUCTS	PHYSICAL
3	1426416	734676	A.V.NATHAN ASSOCAITES & R.SUBRAMANYAN & ASSOCAITES	FOOD EXPRESS STORES INDIA LTD Vs JUMBO WORLD HOLDINGS LTD	PHYSICAL
4	1426412	734678	A.V.NATHAN ASSOCAITES & R.SUBRAMANYAN & ASSOCAITES	FOOD EXPRESS STORES INDIA LTD Vs JUMBO WORLD HOLDINGS LTD	PHYSICAL
5	1426415	734677	A.V.NATHAN ASSOCAITES & R.SUBRAMANYAN & ASSOCAITES	FOOD EXPRESS STORES INDIA LTD Vs JUMBO WORLD HOLDINGS LTD	PHYSICAL
6	1426416	738370	A.V.NATHAN ASSOCAITES & G.S.RIJHWANI & CO	FOOD EXPRESS STORES INDIA LTD Vs JUMBO ELECTRONICS	PHYSICAL
7	1426412	738371	A.V.NATHAN ASSOCAITES & G.S.RIJHWANI & CO	FOOD EXPRESS STORES INDIA LTD Vs JUMBO ELECTRONICS	PHYSICAL

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8	1426415	738372	A.V.NATHAN ASSOCAITES & G.S.RIJHWANI & CO	FOOD EXPRESS STORES INDIA LTD Vs JUMBO ELECTRONICS	PHYSICAL
9	1071226	734337	DELHI REGISTRATION SERVICE	UNI-LABS (INDIA) PVT.LTD Vs DEV PHARMACY (P) LTD	PHYSICAL
10	1071226	734904	ADITYA & ASSOCIATES	UNI-LABS (INDIA) PVT.LTD Vs HERBOLAB INDIA PVT.LTD	PHYSICAL
11	1071226	734839	REMFY & SAGAR	UNI-LABS (INDIA) PVT.LTD Vs CHINOIN GYOGYSZER ES VEGYESZETI TERMEKAK GYARA R.T	PHYSICAL
12	1071226	734247	K.C.PATEL & CO	UNI-LABS (INDIA) PVT.LTD Vs DHANSHREE PHARMACY	PHYSICAL
13	1549188	734243	DEPENNING & DEPENNING & W.S.KANE & CO	TIBCO SOFTWARE INC Vs MATRIX TELECOM PVT.LTD	PHYSICAL
14	1538310	734581	INVENTURE IP & MACE CORPORATE ASSCIATES	RAFFLES INTERNATIONAL LTD Vs A.B.SUGARS LTD	PHYSICAL
15	1572987	734580	INVENTURE IP & MACE CORPORATE ASSCIATES	RAFFLES INTERNATIONAL LTD Vs A.B.SUGARS LTD	PHYSICAL
16	1572986	734579	INVENTURE IP & MACE CORPORATE ASSCIATES	RAFFLES INTERNATIONAL LTD Vs A.B.SUGARS LTD	PHYSICAL
17	1403152	734123	BRAIN LEAGUE IP SERVICES & ARJUN T.BHAGAT	CHEVUR CHEMICALS PVT.LTD Vs LARSEN & TOUBRO LTD	PHYSICAL
18	1522922	735011	L.R.SWAMI CO & ANAND AND ANAND	SARAMMA JACOB Vs INSECTICIDE INDIA LTD	PHYSICAL
19	1507920	734493	LEX EXIGO & M.P.MIRCHANDANI	SOLOMON J.P. Vs LASER COSMETICS PVT.LTD	PHYSICAL
20	1518657	734225	DANIEL & GLADYS & R.K.DEWAN & CO	VENKATA RAMA RAO AVVAS Vs FEM CARE PHARMA LTD	PHYSICAL

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21	1552776	739314 & 739315 & 739316 & 739317	C.VENKATASUBRAMANIAM & INDUS LAW,ADVOCATES	K.R.ANNAPOORNA DEVI Vs INDUS LAW ADVOCATES	PHYSICAL
22	1552776	734112	C.VENKATASUBRAMANIAM & GAJRIA & CO	K.R.ANNAPOORNA DEVI Vs NAGRAJ S. SETTY	PHYSICAL
23	1484899	734291	KRISHNA & SAURASTRI & WORLDWIDE REGISTRATION BUREAU	HERITAGE FOODS (INDIA)LTD Vs SUNEHARI EXPORTS LTD	PHYSICAL
24	1484903	734290	KRISHNA & SAURASTRI & WORLDWIDE REGISTRATION BUREAU	HERITAGE FOODS (INDIA)LTD Vs SUNEHARI EXPORTS LTD	PHYSICAL
25	1548473	734491	P.C.N.RAGHUPATHY & S.S.RANA & CO	BENZER TRADING INDIA PVT.LTD Vs BENZER RETAIL PVT.LTD	PHYSICAL
26	1466907	734338	GUDWILL & GOODWILL & DELHI REGISTRATION SERVICE	THAIKKATTU MOOSS E.T.M.OUSHADHASALA(I)LTD Vs DEV PHARMACY (P) LTD	PHYSICAL
27	1548158	734423	ASHOK KUMAR J.DAGA,ADVOCATE & RAO & RAO	LALITHA DEVI Vs ANGELS ADVANCED CLINIC PVT.LTD	PHYSICAL
28	1574356	734229	ASHOK KUMAR J.DAGA,ADVOCATE & RELIANCE INDUSTRIES LTD	V-MELO APPARELS PVT.LTD Vs RELIANCE INDUSTRIES LTD	PHYSICAL
29	1545287	734681	PUTHRAN & ASSOCIATES & RAO & RAO	KIMS HEALTH CARE MANAGEMENT LTD Vs KAMINENI EDUCATIONAL SOCIETY	PHYSICAL
30	1567896	734034	S.BALAJANAKI & SUSHANT M.SINGH & ASSOCIATES	VEENA PANKAJ JAISWAL Vs EDUCOMP SOLUTIONS LTD	PHYSICAL
31	1544283	734105	GLOBAL BUSINESS SOLUTIONS & M.P.MIRCHANDANI & CO	SYLVESTER MONIE Vs BLUE FOOD PVT.LTD	PHYSICAL



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HEARING DATED 29/11/2022**

MS.PRIYADA R. MENON, HEARING OFFICER OF TMR & G.I.

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME/OPPONENT NAME	PHYSICAL/ VIRTUAL
1	1532525	730953		M.SHREENIVAAS Vs LINCOLN PHARMACEUTICALS LTD	PHYSICAL
2	1339389	730220	PERUMBULAVIL RADHAKRISHNAN & L.R.SWAMI & CO	MALAR NETWORK PVT.LTD Vs MALAR PUBLICATIONS LTD	PHYSICAL
3	1339391	730224	PERUMBULAVIL RADHAKRISHNAN & L.R.SWAMI & CO	MALAR NETWORK PVT.LTD Vs MALAR PUBLICATIONS LTD	PHYSICAL
4	1339388	730221	PERUMBULAVIL RADHAKRISHNAN & L.R.SWAMI & CO	MALAR NETWORK PVT.LTD Vs MALAR PUBLICATIONS LTD	PHYSICAL
5	1339390	730219	PERUMBULAVIL RADHAKRISHNAN & L.R.SWAMI & CO	MALAR NETWORK PVT.LTD Vs MALAR PUBLICATIONS LTD	PHYSICAL
6	1427570	733351	HARIKRISHNA S HOLLA	GUNDREDDY AMARESHWARA RAO Vs VIRBAC ANIMAL HEALTH INDIA PVT.LTD	PHYSICAL
7	1542775	733472	ASHOK KUMAR J.DAGA & REMFY &SAGAR	ANGLO-FRENCE DRUGS AND INDUSTRIES LTD Vs SANOFI - AVENTIS	PHYSICAL

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8	1551225	730278	MOHAN ASSOCIATES & AMARCHAND & MANGALDAS & SURESH A.SHORFF & CO	SUBHIKSHA TRADING SERVICES LTD Vs ECZACIBASI HOLDINGSA.S	PHYSICAL
9	1549245	733261		BIOVEL LIFE SCIENCES PVT.LTD Vs SUN PHARMACEUTICAL INDUSTRIES LTD	PHYSICAL
10	1478745	730132		ORBIT IT CONSULTING PVT.LTD & ORBIT CORPORATION LTD	PHYSICAL
11	1478745	729834	W.S.KANE & CO	ORBIT IT CONSULTING PVT.LTD Vs INORBIT MALLS (INDIA)PVT.LTD	PHYSICAL
12	1332709	730162 & 730163 & 730164	DEPENNING & DEPENNING & K & S PARTNERS	TITAN UMREIFUNGSTECHNIK GMPH & CO KG Vs TITAN INDUSTRIES LTD	PHYSICAL
13	1532525	730135		M.SHREENIVAAS Vs SEAGUL PHARMACEUTICALS PVT.LTD	PHYSICAL
14	1559129	733193		V.P.K.PERUMAL Vs KARTHY AGENCIES	PHYSICAL
15	1522801	733314	HARIKRISHNA S HOLLA & REMFY & SAGAR	T.GAUTHAM S PAI Vs ETAM	VIRTUAL
16	1560916	733433	L.R.SWAMI CO & V.BHAGYARAGHAVAN,ADVOC ATES	ASHIQUE THAHIR Vs MANMOHAK CREATIONS	VIRTUAL
17	1393966	733308	PMG ASSCIATES & REMFY & SAGAR	NARAYAN RAAJU V Vs TATA TEA LTD	VIRTUAL